

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3187
ANSWERED ON:13.12.2011
POSSESSION OF CWG FLATS
Ganeshamurthi Shri A.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether around 1000 flats in the Commonwealth Games Village are yet to be handed over to the buyers even a year after the Commonwealth Games;
- (b) if so, the details thereof;
- (c) the reasons for such long delay; and
- (d) the time by which these flats are likely to be handed over to the buyers?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) & (b): Delhi Development Authority (DDA) has informed that since the completion certificate to the Commonwealth Games Village Flats is yet to be issued, the handing over of the flats has not been proceeded with.

(c) & (d): DDA has also informed that these flats have been constructed on Public Private Participation mode by a Private Developer who has constructed in excess of the sanctioned building plans resulting in delay of issuance of completion certificate.

A proposal has been received from DDA to regularize the excess area built by the Project Developer after he pays market price for such excess area built by him. The proposal of DDA is under active consideration of the Government.